

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP 59 of 2018

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2020

Name of the Company:

Ravindra Gupta

V/s

Shree Balaji Dyeing and Printing Mill Pvt Ltd &
2 Ors

Section:

Section 271(e) of the Companies Act 2013.

ORDER

Learned Counsel Mr. Suryanaraya Iyer appeared for the Respondent.

No one appeared for the Petitioner.

Matter stands finally adjourn for appearance of Petitioner on 05.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 7th day of October, 2020

(MADAN B GOSAVI)
MEMBER (JUDICIAL)